## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 07.11.2020 NOTICE

Take notice that the following matter adjourned on 23.09.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 539 of 2020 Part Heard	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	23.09.2020	25.11.2020

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By the order of Hon'ble Acting Chairperson

1. Notice Board -sd/-

2. Website: www.nclat.nic.in Registrar